COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1307, 1303 & 1304 OF 2019
IN
DFR NO. 2203 of 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Ravi Shanker Kapoor .... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Vasundhara Nagnath

Counsel for the Respondent (s) : Ms. Poonam Verma
Ms. Aparajita Upadhyay for R-3

ORDER

Objections, if any, on IAs shall be filed within two weeks.

List the matter on ***26.09.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj